

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

Original Application No. 189 of 2017 (SZ)

R. Gokulraj, Advocate,
No.197/8, J.N. Road,
Oil Mill,
Thiruvallur.

...Applicant

Versus

The Government of Tamil Nadu,
Rep. by its Secretary,
Department of Environment and Forests,
Fort St. George,
Chennai and Others.

...Respondent

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**Filed by
Thiru. C. Kasirajan,
Advocate, Chennai.**

JOINT COMMITTEE REPORT ON FURTHER PROGRESS MADE BY TIRUVALLUR MUNICIPALITY COMMON STP, REGARDING THE IMPLEMENTATION OF TREATED SEWAGE CONVEYANCE PIPE LINE PROJECT FOR THE DISPOSAL OF ENTIRE QUANTITY OF TREATED SEWAGE OF COMMON SEWAGE TREATMENT PLANT (CSTP) INTO COOM RIVER ON THE DOWNSTREAM OF CHECK DAM NEAR PUTLUR AS PER THE NOC ISSUED BY PWD, SUBMITTED BY THE COMMITTEE CONSTITUTED BY THE HON'BLE NGT (SZ) IN THE MATTER OF ORIGINAL APPLICATION NO.189 OF 2017 (SZ).

The Hon'ble NGT(SZ) in its order dated 21.5.2021 in O.A. No.189 of 2017 has issued the following directions among other things inter alia as follows.

"6. The Joint Committee as well as Thiruvallur Municipality is directed to file further progress report regarding the implementation of the project before this Tribunal on or before 30.07.2021.

7. In the meantime, the Additional Chief Secretary, Municipal Administration and Water Supply are directed to consider the proposal pending with them for administrative and financial approval in respect of the project envisaged by Thiruvallur Municipality and provide the necessary sanction and financial assistance for implementation of the same at the earliest as at present the CETP is having no authorization and it is not meeting the norms which will have impact on environment as untreated sewage water is being discharged in the water body without complying with the norms."

In due Compliance of the Hon'ble NGT order dated: 21.5.2021 in O.A.No.189 of 2017, the Committee have inspected the Tiruvallur Municipality Common STP on 15.7.2021 and the status report on further progress made by Tiruvallur Municipality Common STP regarding the implementation of treated sewage conveyance pipe line project for the disposal of entire quantity of treated sewage of Common Sewage Treatment Plant (CSTP) into Coom river on the downstream of check dam near Putlur as per the NOC issued by PWD is submitted as below.

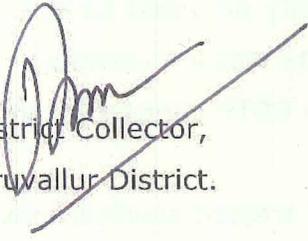
1. The Common STP (CSTP) of 6.2 MLD capacity provided for the treatment of sewage generated from Tiruvallur Municipality was in operation.
2. Presently 5 MLD Sewage is received in the CSTP connected under UGSS of Tiruvallur Municipal area.
3. Presently, the CSTP has laid temporary PVC treated sewage conveyance pipe line of inadequate capacity till it reaches Thangal (Small pond). Hence part of the treated sewage from the outlet of CSTP is conveyed through PVC pipeline and discharged into natural Water Body (Thangal) and thereafter it flows through earthen channel and finally discharged into Coom River at Periyakuppam within the Municipal limits and the balance quantity of treated sewage from the outlet of CSTP was diverted and discharged into Putlur lake in the vicinity of CSTP.

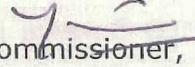
4. The Report of Analysis (ROA) of the treated sewage sample collected from the out let of CSTP by TNPCB on 30.9.2020, 30.11.2020, 22.12.2020, 18.02.2021, 22.03.2021, 29.04.2021 & 28.06.2021 reveals that the parameters such as pH, Total Suspended Solids (TSS) & Bio Chemical Oxygen Demand (BOD) are meeting the treated sewage standards prescribed for disposal into water body as per the MoEF& CC Notification dated 13.10.2017. The ROA of the treated sewage samples collected from CSTP are enclosed as Annexure 1 to 7.

The Commissioner, Tiruvallur Municipality vide its letter dated 23.7.2021 (Enclosed as Annexure-8) has reported the following:

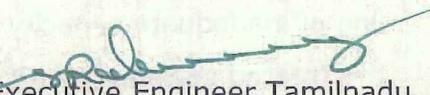
- i)The Government had requested the Director of Municipal Administration to send a proposal regarding laying of CI Pipe line for the length of 4.2 KM to discharge the treated sewage downstream of Putlur Checkdam in Cooum river .
- ii)Tiruvallur Municipality has requested the Director of Municipal Administration to sanction Rs 9.54 Crores as grants or interest free loan for implementation of the above said project.
- iii)Now the Director of Municipal Administration vide letter dated 19.7.2021 has requested the Government that the Project Cost of Rs 9.54 Crores may be sanctioned as interest free loan considering the financial position of Tiruvallur Municipality
- iv) Finally the Commissioner, Tiruvallur Municipality has reported that the said Project will be implemented by Tiruvallur Municipality as soon as the loan is sanctioned by the Government.

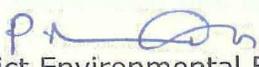
It is submitted that Tiruvallur Municipality shall expedite the implementation of the said Project at the earliest.


District Collector,
Tiruvallur District.


Commissioner,
Tiruvallur Municipality


Executive Engineer, PWD,
Kosasthalaiyar Basin
Division, WRD, Tiruvallur


Executive Engineer, Tamilnadu Water
supply and Drainage Board ,RWS
Division, Tiruvallur


District Environmental Engineer,
TNPCB, Tiruvallur



TAMILNADU POLLUTION CONTROL BOARD
District Environmental Laboratory, Ambattur.
Report of Analysis

ROA No:448-428/ 2020-2021

Dated:12.10.2020

1. Nature and No. of Sample(s) : One Number of Samples
 2. Date of Collection : 30.09.2020
 3. Code Number(s) and Point of Collection : G 2014 STP Outlet - Treated

Sl.No.	Parameters	DEE Code NO.	G 2014
		Lab Code No.	448
		Unit	1
1	pH		7.37
2	Total Suspended Solids	mg/l	18
3	Total Dissolved Solids	mg/l	902
4	Chlorides	mg/l	346
5	Sulphates	mg/l	170
6	Oil and Grease	mg/l	< 2
7	BOD for 3days at 27° C	mg/l	6
8	C O D	mg/l	56

[Signature]
 Deputy Chief Scientific Officer
 DEL, Ambattur.

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TAMILNADU POLLUTION CONTROL BOARD
District Environmental Laboratory, Ambattur.
Report of Analysis

ROA No:732/ 2020-2021

Dated:14.12.2020

1. Nature and No. of Sample(s) : One Number of Sample
 2. Date of Collection : 30.11.2020
 3. Code Number(s) and Point of Collection : G 2040 STP Outlet - Treated

Sl.No.	Parameters	DEE Code NO.	G 2040
		Lab Code No.	732
		Unit	1
1	pH		7.08
2	Total Suspended Solids	mg/l	36
3	Total Dissolver Solids	mg/l	938
4	Chlorides	mg/l	211
5	Sulphates	mg/l	266
6	Oil and Gease	mg/l	< 2
7	BOD for 3days at 27° C	mg/l	7
8	C O D	mg/l	64

[Signature]
 Deputy Chief Scientific Officer
 DEL, Ambattur.

[Signature]
 16/12



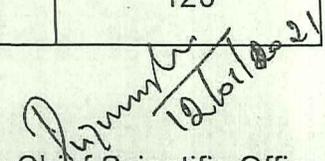
TAMILNADU POLLUTION CONTROL BOARD
District Environmental Laboratory, Ambattur.
Report of Analysis

ROA No:844/ 2020-2021

Dated:04.01.2021

1. Nature and No. of Sample(s) : One Number of Sample
 2. Date of Collection : 22.12.2020
 3. Code Number(s) and Point of Collection : G 2068 STP Outlet -Treated

Sl.No.	Parameters	DEE Code NO.	G 2068
		Lab Code No.	844
		Unit	1
1	pH		7.20
2	Total Suspended Solids	mg/l	32
3	Total Dissolver Solids	mg/l	938
4	Chlorides	mg/l	271
5	Sulphates	mg/l	252
6	Oil and Gease	mg/l	<2
7	BOD for 3days at 27° C	mg/l	18
8	C O D	mg/l	120


 Deputy Chief Scientific Officer
 DEL, Ambattur.


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TAMILNADU POLLUTION CONTROL BOARD
District Environmental Laboratory, Ambattur.
Report of Analysis

ROA No:1201/ 2020-2021

Dated:26.02.2021

1. Nature and No. of Sample(s) : One Number of Sample
 2. Date of Collection : 18.02.2021
 3. Code Number(s) and Point of Collection : SK -21 -204 STP Outlet - Treated

Sl.No.	Parameters	DEE Code NO.	SK -21-204
		Lab Code No.	1201
		Unit	1
1	pH		6.75
2	Total Suspended Solids	mg/l	8
3	BOD for 3days at 27° C	mg/l	2

Rajmuni 02/02/2021
 Deputy Chief Scientific Officer
 DEL, Ambattur.

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TAMILNADU POLLUTION CONTROL BOARD
District Environmental Laboratory, Ambattur.
Report of Analysis

ROA No: 1423 /2020-2021

Dated: 29.03.2021

1. Nature and No. of Sample(s) : One Number of Sample
 2. Date of Collection : 22.03.2021
 3. Sample Code No. and Point of Collection : SK 21-335 STP 3 - Treated

Sl.No.	Parameters	DEE Code NO.	SK 21-335
		Lab Code No.	1423
		Unit	1
1	pH		7.22
2	Total Suspended Solids	mg/l	16
3	BOD for 3days at 27° C	mg/l	6

P. Srinivasan
 Deputy Chief Scientific Officer
 DEL, Ambattur.

No
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TAMILNADU POLLUTION CONTROL BOARD
District Environmental Laboratory, Ambattur.

Report of Analysis

ROA No: 201 /2021-2022

Dated : 08.06.2021

1. Nature and No. of Sample(s) : One Number of Sample
2. Date of Collection : 29.04.2021
3. Sample Code No. and Point of Collection : SK 21 - 421 CSTP - TLR Treated

Sl.No.	Parameters	DEE Code	SK 21 - 421
		Lab Code	201
		Unit	1
1	pH		7.65
2	Total Suspended Solids	mg/l	32
3	BOD for 3days at 27° C	mg/l	7

Deputy Chief Scientific Officer
DEL, Ambattur.

20/9/21

[Handwritten Signature]
29/06/2021



TAMILNADU POLLUTION CONTROL BOARD
District Environmental Laboratory, Ambattur.

Report of Analysis

ROA No: 478 /2021-2022

Dated : 05.07.2021

1. Nature and No. of Sample(s) : One Number of Sample
 2. Date of Collection : 28.06.2021
 3. Sample Code No. and Point of Collection : SK 21 - 612 CSTP Outlet - Treated

Sl.No.	Parameters	DEE Code	SK 21 - 612
		Lab Code	478
		Unit	1
1	pH		7.30
2	Total Suspended Solids	mg/l	32
3	B O D at 27 ⁰ C for 3 Days	mg/l	6
4	C O D	mg/l	56
5	Total Nitrogen (NO ₃ +NO ₂)	mg/l	<1
6	Ammonical Nitrogen	mg/l	<2
7	Fecal Coliform	MPN/100ml	FNA

FNA -Facility not available

Chief Scientific Officer
 DEL, Ambattur.

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MUNICIPAL ADMINISTRATION AND WATER SUPPLY DEPARTMENT

From

Thiru. P. Santhanam., BCom.,
Commissioner,
Tiruvallur Municipality,
Tiruvallur.



To

The Joint Committee,
NGT O.A.No.189 of 2017 (SZ),
Tiruvallur.

Roc. No. 4458/2003/E2, Dated.23.07.2021

Sir / Madam,

- Sub : Thiruvallur Municipality-UGSS to Thiruvallur Municipality-NGT O.A.No.189 of 2017 (SZ) - Action taken report, present status report – submitted.
- Ref : 1) Hon'ble NGT order in O.A.No.189 of 2017 (SZ) dated.24.01.2020 & 15.02.2021.
2) Hon'ble NGT order in O.A.No.189 of 2017 (SZ) dated.21.05.2021.
3) Govt. Letter No.10641/MA-3/2021-2, Dated: 16.06.2021
4) This Office Letter No.4458/2003/E2, Dated:06.07.2021.
5) Director Of Municipal Administration, Chennai -28 Letter No.12443/2021/UGSS-1 Dated:19.07.2021

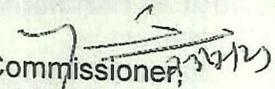
I submit to inform that the Hon'ble NGT in its order 2nd cited has directed the Joint Committee as well as Thiruvallur Municipality to file further progress report regarding implementation of the project before this Tribunal on or before 30.07.2021 by e-filing. In the said order the Additional Chief Secretary, Municipal Administration and Water Supply was directed to consider the proposal pending with them for administrative and financial approval in respect of the project envisaged by Thiruvallur Municipality and provide necessary sanction and financial assistance for implementation of the project at the earliest.

In the letter 3rd cited, the Government had requested the Director of Municipal Administration to send a proposal regarding laying of CI pipe line for the length of 4.2 Kms to discharge down stream of the putlur checkdam in which Detail Project Report prepared by the TWIC.

In the letter 4th cited, Tiruvallur Municipality has requested the Director of Municipal Administration to sanction Rs.9.54 Crore as grants or interest free loan for implementation of the above said Project.

Now the Director of Municipal Administration vide his letter 5th cited has request the Government that the project cost of Rs.9.54 Crore may sanctioned as interest free loan considering the financial position of Tiruvallur Municipality.

In view of the circumstances stated above, it is informed that the said project will be implemented by Tiruvallur Municipality as soon as the loan is sanctioned by the Government.


Commissioner
Tiruvallur Municipality
20/1/21

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

Original Application No. 189 of 2017(SZ)

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No.197/8, J.N. Road,
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Versus

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Fort St. George,
Chennai and Others.

...Respondent

**JOINT COMMITTEE REPORT ON
FURTHER PROGRESS MADE BY
TIRUVALLUR MUNICIPALITY COMMON
STP**

Advocate for Respondent: TNPCB
Thiru. Kasirajan
Advocate, Chennai.

Date: 28.07.2021

Date of Hearing: 30.07.2021